

Name of the Corporate Debtor: JBM HOMES PRIVATE LIMITED (IN LIQUIDATION) CIN : U74999TL2015PTC098833
 Date of commencement of CIRP: 7th September, 2021, Date of commencement of Liquidation: 12th September, 2023

LIST OF STAKEHOLDERS as on 11th November, 2023

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBB (Liquidation Process) Regulations, 2016

Annexure 7 - List of operational creditors (Government dues)

Sl NO	Details of Claimant			Date of Claim Received			Details of Claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable					Amount of Contingent Claim
1	Income Tax, Tax Deducted at Source	Government of India		11-10-2023	8,32,170	8,32,170	Tax Deducted at Source	-	-	No	0.045%	-	-	-	-	-
2	GST (Palkulam Assessment Circle)	Government of India		12-10-2023	8,94,960	8,94,960	CGST, SGST, IGST, Interest and late fee	-	-	No	0.048%	-	-	-	-	-
3	Assistant Commissioner (ST) Integrated Commercial Taxes, Chrompet Assessment Circle	Fernandou Government		18-10-2023	31,980	31,980	Value Added Tax, Central Sales Tax	-	-	No	0.002%	-	-	-	-	-
	TOTAL				17,59,110	17,59,110					0.095%					

For JBM HOMES PRIVATE LIMITED


 S. VENKATARAMAN
 Liquidator



Regn. No. IBB/IPA-002/IP-N01068/2020-21/13433